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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 109/2022, I.A. 4709/2023 & I.A. 24809/2023**

**SHRI SANJEEV KUMAR**

.....Plaintiff

Through: Mr. S.K. Bhaduri, Mr. Abid Khan, Mr.  
Prem Prakash, Ms. Neetu Gupta and  
Mr. Rihpy Rohilla, Advs.

versus

**SHRI RAJIV MALHOTRA & ORS.**

.....Defendants

Through: Mr. Harkirat Singh, Adv. for D-2

**CORAM:**

**HON'BLE MR. JUSTICE VIKAS MAHAJAN**

**ORDER**

**14.10.2024**

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It is already 04.45 P.M.

No time left.

Re-notify on 11.02.2025.

**VIKAS MAHAJAN, J**

**OCTOBER 14, 2024**

**N.S. ASWAL**